

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 132/16	TP 65/17	To report on out of court settlement	433(e)	Nirlon Ltd., Vs Force Fitness(India) Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) NAGESH .M
9538844434

Respondent

2) Perikal.K. Arjun
9341210037

Adv. for Petitioner

ORDER

Counsel for Petitioner is present. Authorised Representative of Respondents is present. Both sides are already filed settlement memo on 18/12/2017. Counsel for Petitioner reported that, Petitioner has received claim amount as per memo from the Respondents and that Respondents are also vacated the premises. He requested the Tribunal to dismiss the petition as settled in terms of compromise memo dated 18/12/2017.

In the result, Petition is therefore dismissed as settled outside the Tribunal in terms of settlement memo dated 18/12/2017 vide separate order at no cost.

Member (T)

Member (J)